

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1227**  
ANSWERED ON-10/12/2025

**ROAD ACCIDENTS IN THE COUNTRY**

1227. SHRI NARAIN DASS GUPTA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :-

- (a) the total number of road accidents and fatalities in the country during last five years, with State-wise and category-wise data on causes like over-speeding, non-compliance with helmet/seat belt laws, and vehicle overloading;
- (b) the number of accidents involving unlicensed drivers in the last five years and steps taken to address this issue;
- (c) the number of road safety audits on National and State Highways during last five years and key deficiencies identified; and
- (d) the steps taken to ensure real-time accident tracking and data-driven policy interventions?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) Based on the data received from States/ UTs, State-wise details of total number of road accidents and fatalities in the country on all roads from calendar year 2020 to 2024 are annexed as per Annexure – I and Annexure – II respectively.

Further, the State-wise details of total number of road accidents and fatalities on all roads from calendar year 2020 to 2024 classified according to the category ‘over-speeding’ and ‘vehicle overloading/hanging’ are annexed as Annexure – III and Annexure – IV respectively. Details of road accidents fatalities due to ‘non-compliance with helmet/seat belt’ is annexed as per Annexure - V. State-wise details of total number of road accidents involving persons without valid driver license in the country on all roads from calendar year 2020 to 2024 are annexed as per Annexure – VI.

The Motor Vehicle (Amendment) Act, 2019 to the Motor Vehicles Act, 1988 focuses on road safety and includes, inter-alia, revision in penalties for traffic violations, enhanced penalties for juvenile driving, computerisation/automation of vehicle fitness and driving tests, recall of defective vehicles, streamlining the third party insurance etc., Sections 180 and 181 of the Motor Vehicles Act, 1988 pertains to offences related to driving a motor vehicle in violation of the provisions laid down under Sections 3 and 4 of the Act. The Amendment has strengthened the Law to improve the road safety scenario and reduce loss of lives.

Traffic management and enforcement is essentially in the domain of State Governments/UT Administrations. While Central Government formulates rules under the Motor Vehicle Act, 1988, the enforcement of these rules comes under the purview of State Governments/UT Administrations.

Government in the Ministry of Road Transport & Highways administers a scheme for establishing Institutes of Driving Training & Research (IDTRs), Regional Driving Training Centres (RDTCs), and Driving Training Centres (DTCs) at the State/District levels across the country to provide driving training in a systematic and scientific manner.

(c) Road safety audit is a continuous process. Road safety audit has been conducted in a length of 1,36,716 km from FY 2019-20 to FY 2024-25.

Government in Ministry of Road Transport and Highways is primarily responsible for development, operation and maintenance of National Highways (NHs). Further, Guidelines have been issued for regular safety audit of all NHs at design, construction, pre-opening stage of NH projects as well as on existing NHs for ensuring road safety. Road construction for other categories of roads including State Highways is undertaken by States/UTs.

Immediate short-term measures like road markings, signages, crash barriers, road studs, delineators, closure of unauthorized median openings, traffic calming measures, etc. & long-term measures like improvement of road geometrics, junction improvements, spot widening of carriageway, construction of underpasses/overpasses, etc. are taken as permanent rectification measures, based on the findings of site specific Road Safety Audit reports.

(d) Electronic Detailed Accident Report (eDAR) (erstwhile iRAD – Integrated Road Accident Database) portal has been developed which acts as a central database/ repository for reporting, management and analysis of road accidents data across the country, duly integrated with other relevant IT applications, like VAHAN, Sarathi, CCTNS, PM Gati Shakti and Health databases. It assists in providing data-based insights to the implementing agencies and State agencies for formulation of policy measures and in strategic decision making, enabling authorities to identify accident spots/blackspots through analytics and take preventive measures and efficient processing of road accident claims and reducing the time taken in settlement of such cases.

ANNEXURE REFERRED TO IN REPLY TO PART (a) and (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1227 ANSWERED ON 10/12/2025 ASKED BY SHRI NARAIN DASS GUPTA REGARDING ROAD ACCIDENTS IN THE COUNTRY.

State-wise details of Road Accidents for the Calendar Year 2020-2024						
S.No.	States/UTs	2020	2021	2022	2023	2024
1	Andhra Pradesh	19,509	21,556	21,249	19949	19557
2	Arunachal Pradesh	134	283	227	287	277
3	Assam	6,595	7,411	7,023	7421	7848
4	Bihar	8,639	9,553	10,801	11014	11610
5	Chhattisgarh	11,656	12,375	13,279	13468	14857
6	Goa	2,375	2,849	3,011	2846	2682
7	Gujarat	13,398	15,186	15,751	16349	15588
8	Haryana	9,431	9,933	10,429	10463	9806
9	Himachal Pradesh	2,239	2,404	2,597	2253	2156
10	Jharkhand	4,405	4,728	5,175	5315	5196
11	Karnataka	34,178	34,647	39,762	43440	43062
12	Kerala	27,877	33,296	43,910	48091	48834
13	Madhya Pradesh	45,266	48,877	54,432	55327	56669
14	Maharashtra	24,971	29,477	33,383	35243	36118
15	Manipur	432	366	508	398	299
16	Meghalaya	214	245	246	223	269
17	Mizoram	53	69	133	106	118
18	Nagaland	500	746	489	303	129
19	Odisha	9,817	10,983	11,663	11992	12375
20	Punjab	5,203	5,871	6,138	6269	6063
21	Rajasthan	19,114	20,951	23,614	24694	24838
22	Sikkim	138	155	211	182	149
23	Tamil Nadu	49,844	55,682	64,105	67213	67526
24	Telangana	19,172	21,315	21,619	22903	25986
25	Tripura	466	479	575	577	578
26	Uttarakhand	1,041	1,405	1,674	1691	1747
27	Uttar Pradesh	34,243	37,729	41,746	44534	46052
28	West Bengal	10,863	11,937	13,686	13795	13700
29	Andaman & Nicobar Islands	141	115	141	143	135
30	Chandigarh	159	208	237	182	169
31	Dadra & Nagar Haveli and Daman & Diu	100	140	196	182	152
32	Delhi	4,178	4,720	5,652	5834	5657
33	Jammu & Kashmir \$	4,860	5,452	6,092	6298	5808
34	Ladakh		236	374	289	264
35	Lakshadweep	1	4	3	1	0
36	Puducherry	969	1,049	1,181	1308	1431
<b>Total (All India)</b>		<b>3,72,181</b>	<b>4,12,432</b>	<b>4,61,312</b>	<b>480583</b>	<b>487705</b>

Note: \$ Includes data of Ladakh for the Year 2020.

Data of West Bengal for the Year 2024 is taken from eDAR Portal as on 08.12.2025.

**Annexure - II**

ANNEXURE REFERRED TO IN REPLY TO PART (a) and (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1227 ANSWERED ON 10/12/2025 ASKED BY SHRI NARAIN DASS GUPTA REGARDING ROAD ACCIDENTS IN THE COUNTRY.

<b>State-wise details of fatalities due to Road Accidents for the Calendar Year 2020-2024</b>						
<b>S. No.</b>	<b>States/UTs</b>	<b>2020</b>	<b>2021</b>	<b>2022</b>	<b>2023</b>	<b>2024</b>
1	Andhra Pradesh	7,039	8,186	8,293	8137	8346
2	Arunachal Pradesh	73	157	148	145	168
3	Assam	2,629	3,036	2,994	3,296	3351
4	Bihar	6,699	7,660	8,898	8,873	9347
5	Chhattisgarh	4,606	5,371	5,834	6,166	6945
6	Goa	223	226	271	290	286
7	Gujarat	6,170	7,452	7,618	7,854	7717
8	Haryana	4,507	4,706	4,915	4,968	4689
9	Himachal Pradesh	893	1,052	1,032	889	869
10	Jharkhand	3,044	3,513	3,898	4,173	4114
11	Karnataka	9,760	10,038	11,702	12,321	12390
12	Kerala	2,979	3,429	4,317	4,080	3880
13	Madhya Pradesh	11,141	12,057	13,427	13,798	14791
14	Maharashtra	11,569	13,528	15,224	15,366	15715
15	Manipur	127	110	127	73	72
16	Meghalaya	144	187	162	168	197
17	Mizoram	42	56	113	96	110
18	Nagaland	53	55	73	86	62
19	Odisha	4,738	5,081	5,467	5,739	6142
20	Punjab	3,898	4,589	4,756	4,829	4759
21	Rajasthan	9,250	10,043	11,104	11,762	11790
22	Sikkim	47	56	92	57	67
23	Tamil Nadu	14,527	15,384	17,884	18,347	18449
24	Telangana	6,882	7,557	7,559	7,660	7949
25	Tripura	192	194	241	261	226
26	Uttarakhand	674	820	1,042	1,054	1090
27	Uttar Pradesh	19,149	21,227	22,595	23,652	24118
28	West Bengal	5,128	5,800	6,002	6,027	6678
29	Andaman & Nicobar Islands	14	20	19	24	29
30	Chandigarh	53	96	83	67	75
31	Dadra & Nagar Haveli and Daman & Diu	64	76	90	74	95
32	Delhi	1,196	1,239	1,461	1,457	1551
33	Jammu & Kashmir \$	728	774	805	893	831
34	Ladakh		56	62	59	61
35	Lakshadweep	0	1	2	0	0
36	Puducherry	145	140	181	149	218
<b>Total (all India)</b>		<b>1,38,383</b>	<b>1,53,972</b>	<b>1,68,491</b>	<b>172890</b>	<b>177177</b>

**Note:** \$ Includes data of Ladakh for the Year 2020.

Data of West Bengal for the Year 2024 is taken from eDAR Portal as on 08.12.2025.

ANNEXURE REFERRED TO IN REPLY TO PART (a) and (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1227 ANSWERED ON 10/12/2025 ASKED BY SHRI NARAIN DASS GUPTA REGARDING ROAD ACCIDENTS IN THE COUNTRY.

S.No	States/UTs	Road Accidents and Fatalities due to Over speeding									
		Accidents					Fatalities				
		2020	2021	2022	2023	2024	2020	2021	2022	2023	2024
1	Andhra Pradesh	14716	17188	17290	17171	16370	5227	6513	6760	6889	6815
2	Arunachal Pradesh	64	119	87	124	130	42	70	65	72	85
3	Assam	4586	5023	4573	5567	6122	1899	2126	1933	2540	2619
4	Bihar	3298	2886	6049	7147	9201	2713	2284	4928	5802	6735
5	Chhattisgarh	9996	10306	10934	11298	12505	4045	4602	4808	5351	6043
6	Goa	1845	2460	2751	2616	2582	181	203	240	270	271
7	Gujarat	12449	14351	14701	14718	14390	5806	7168	7236	7278	7193
8	Haryana	6251	6099	6864	6272	5148	3011	2986	3489	3124	2408
9	Himachal Pradesh	1383	956	927	825	1081	558	408	304	355	431
10	Jharkhand	3136	3689	4128	4066	3955	2282	2724	3131	3245	3192
11	Karnataka	28078	31485	35550	39857	39070	8055	9101	10723	11523	11360
12	Kerala	18100	19735	25004	26500	25687	1787	1885	2282	2107	1808
13	Madhya Pradesh	36997	36895	41688	44592	45833	9224	9541	10356	11380	11970
14	Maharashtra	19419	20860	24554	23192	26248	9152	9829	11493	10279	11185
15	Manipur	265	206	417	345	247	60	59	96	55	54
16	Meghalaya	113	116	148	138	173	77	82	96	94	129
17	Mizoram	22	38	62	51	25	14	32	57	49	27
18	Nagaland	156	334	140	166	63	20	30	25	47	31
19	Odisha	7064	7654	7383	6925	7269	3483	3655	3675	3470	3846
20	Punjab	2319	4183	4046	3648	3945	1805	3276	3090	2824	3140
21	Rajasthan	16131	17094	18963	20212	19180	7866	8236	8998	9697	9181
22	Sikkim	62	64	51	71	38	18	23	20	15	11
23	Tamil Nadu	38354	47731	57321	42372	47240	6844	12803	15653	11153	12240
24	Telangana	16443	17386	18395	19749	21812	6109	6638	6592	6720	6875
25	Tripura	429	446	478	522	508	181	184	205	237	197
26	Uttarakhand	710	1106	1325	1317	1492	450	595	782	790	930
27	Uttar Pradesh	12875	14894	16607	15879	22088	7356	8485	9297	8726	12010
28	West Bengal	3017	3992	4080	3764	2853	1530	2217	1937	1788	1333
29	A & N Islands	26	12	18	18	4	2	1	2	0	1
30	Chandigarh	147	184	186	159	156	50	83	59	60	73
31	D & N Haveli and Daman & Diu	84	128	169	147	104	58	70	74	64	70
32	Delhi	1260	1824	2144	2645	2362	488	437	648	703	678
33	Jammu & Kashmir\$	4821	5351	5990	5666	5367	727	772	797	854	806
34	Ladakh	NA	63	212	195	164	NA	27	35	37	47
35	Lakshadweep	1	3	3	0	0	1	0	2	0	0
36	Puducherry	726	661	85	793	1034	119	91	16	84	153
	<b>Total</b>	<b>264617</b>	<b>294861</b>	<b>333238</b>	<b>328727</b>	<b>344446</b>	<b>91239</b>	<b>107236</b>	<b>119904</b>	<b>117682</b>	<b>123947</b>

**Note:** \$ Includes data of Ladakh for the Year 2020.

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Sl. No.	States/UTs	Road Accidents and Fatalities due to Overloaded/Hanging									
		Accidents					Fatalities				
		2020	2021	2022	2023	2024	2020	2021	2022	2023	2024
1	Andhra Pradesh	950	1453	685	1003	512	369	598	299	454	238
2	Arunachal Pradesh	33	57	45	50	47	19	27	27	24	30
3	Assam	1105	804	761	668	845	380	326	300	260	337
4	Bihar	297	640	945	960	696	236	526	784	768	526
5	Chhattisgarh	584	448	667	567	463	265	230	314	254	248
6	Goa	0	0	0	0	0	0	0	0	0	0
7	Gujarat	671	696	699	748	754	358	361	324	366	384
8	Haryana	660	417	636	1219	567	345	151	293	557	303
9	Himachal Pradesh	58	59	91	30	95	26	47	57	34	46
10	Jharkhand	504	474	677	588	429	344	363	452	533	353
11	Karnataka	1597	2004	1606	1767	1932	454	564	485	501	595
12	Kerala	132	154	254	191	208	32	46	55	37	34
13	Madhya Pradesh	4294	5092	5860	4847	5289	1191	1377	1383	1318	1495
14	Maharashtra	1216	1716	2501	2156	1042	660	813	1198	809	465
15	Manipur	67	14	16	21	15	19	11	6	6	8
16	Meghalaya	6	7	10	5	8	5	12	8	6	4
17	Mizoram	8	2	3	4	0	9	7	5	7	0
18	Nagaland	18	20	60	5	0	1	0	1	0	0
19	Odisha	1392	1442	1352	1384	1723	671	673	591	591	783
20	Punjab	625	712	661	887	571	482	558	564	660	461
21	Rajasthan	966	820	1130	874	518	481	437	553	402	287
22	Sikkim	37	52	16	8	2	16	23	8	0	1
23	Tamil Nadu	3497	1083	1241	1090	396	918	355	398	356	162
24	Telangana	436	383	433	369	684	144	158	178	149	243
25	Tripura	75	67	93	74	58	32	30	31	32	24
26	Uttarakhand	35	1	12	108	50	33	1	67	73	89
27	Uttar Pradesh	5780	5658	6926	7466	6340	3140	3087	3644	3724	3294
28	West Bengal	146	126	122	106	427	100	73	51	63	272
29	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	0	2	0	1	3	0	3	0	1	3
31	Dadra & Nagar Haveli and Daman & Diu	1	4	7	4	9	0	1	4	2	7
33	Delhi	171	317	152	179	215	61	93	46	51	42
34	Jammu & Kashmir \$	207	240	281	245	361	37	47	45	58	195
35	Ladakh		31	91	100	62		9	10	17	13
36	Lakshadweep	0	0	0	0	0	0	0	0	0	0
37	Puducherry	0	25	0	86	410	0	4	0	41	72
	<b>Total</b>	<b>25568</b>	<b>25020</b>	<b>28033</b>	<b>27810</b>	<b>24731</b>	<b>10828</b>	<b>11011</b>	<b>12181</b>	<b>12154</b>	<b>11014</b>

Note: \$ Includes data of Ladakh for the Year 2020.

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Number of Road Accident Fatalities											
S. No	States/UTs	Non-Wearing of Helmet					Non-wearing of Seat Belt				
		2020	2021	2022	2023	2024	2020	2021	2022	2023	2024
1	Andhra Pradesh	2412	2577	3042	3108	3317	472	472	895	828	563
2	Arunachal Pradesh	15	31	32	27	22	8	36	15	12	10
3	Assam	539	575	347	538	495	160	282	450	198	206
4	Bihar	387	1190	960	1389	1822	93	337	180	224	334
5	Chhattisgarh	2820	3350	3714	3764	4271	447	568	636	673	609
6	Goa	115	109	111	137	115	7	19	10	20	15
7	Gujarat	2106	2666	2470	2767	3021	798	712	891	899	963
8	Haryana	447	465	571	758	735	322	347	358	625	354
9	Himachal Pradesh	90	174	150	139	143	599	524	289	47	77
10	Jharkhand	1358	1515	1602	1536	1446	822	874	743	522	541
11	Karnataka	2633	2661	2923	3347	3581	870	1234	1114	980	1274
12	Kerala	549	498	534	367	236	125	73	74	59	48
13	Madhya Pradesh	3933	4199	4869	5512	6541	1396	1737	1809	2109	1929
14	Maharashtra	4878	4966	5279	5508	5946	1240	1344	1521	1216	1427
15	Manipur	29	18	22	4	9	11	14	16	11	13
16	Meghalaya	13	13	14	12	11	13	16	10	11	9
17	Mizoram	3	10	8	12	8	7	34	6	23	15
18	Nagaland	8	9	13	7	10	17	16	19	9	13
19	Orissa	1270	1308	1695	1769	1696	458	338	503	579	416
20	Punjab	710	1016	811	849	609	420	605	372	649	391
21	Rajasthan	2813	2909	3052	3732	3448	1439	1380	1648	1471	1109
22	Sikkim	0	2	0	1	0	0	0	0	0	0
23	Tamil Nadu	5116	5888	7612	8046	7744	1498	623	621	536	469
24	Telangana	2845	3166	2963	2983	3137	623	565	635	446	482
25	Tripura	49	43	23	23	30	34	30	15	16	9
26	Uttarakhand	177	245	224	126	86	84	68	43	54	64
27	Uttar Pradesh	5939	6445	6349	7397	4938	3498	3863	3611	3476	2816
28	West Bengal	640	292	357	332	739	468	82	69	61	196
29	A & N Islands	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	8	21	12	8	5	0	2	0	0	0
31	D & N Haveli and Daman & Diu	38	40	54	34	49	10	8	10	5	4
32	Delhi	106	62	37	165	154	59	48	12	93	88
33	Jammu & Kashmir \$	63	63	81	84	72	96	96	113	117	92
34	Ladakh	NA	4	4	3	3	NA	50	27	52	58
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	45	63	94	84	54	14	0	0	4	1
<b>Total</b>		<b>42154</b>	<b>46593</b>	<b>50029</b>	<b>54568</b>	<b>54493</b>	<b>16108</b>	<b>16397</b>	<b>16715</b>	<b>16025</b>	<b>14595</b>

Note: \$ Includes data of Ladakh for the Year 2020.

Data of West Bengal for the Year 2024 is taken from eDAR Portal as on 08.12.2025.

ANNEXURE REFERRED TO IN REPLY TO PART (a) and (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1227 ANSWERED ON 10/12/2025 ASKED BY SHRI NARAIN DASS GUPTA REGARDING ROAD ACCIDENTS IN THE COUNTRY.

Road Accidents						
S. No	States	Without Driving License				
		2020	2021	2022	2023	2024
1	Andhra Pradesh	2828	3028	2621	2278	2694
2	Arunachal Pradesh	26	19	40	39	22
3	Assam	422	353	383	362	494
4	Bihar	75	283	466	700	541
5	Chhattisgarh	1422	1723	1581	1611	1810
6	Goa	57	51	84	36	38
7	Gujarat	791	982	1054	1251	1139
8	Haryana	132	224	531	881	881
9	Himachal Pradesh	645	622	416	303	229
10	Jharkhand	821	652	849	641	876
11	Karnataka	3674	4561	4625	4768	5184
12	Kerala	713	676	828	899	993
13	Madhya Pradesh	4177	5529	5287	3656	3464
14	Maharashtra	905	906	871	801	421
15	Manipur	28	17	8	13	26
16	Meghalaya	13	16	15	17	15
17	Mizoram	8	11	26	11	15
18	Nagaland	36	273	72	19	9
19	Orissa	1102	1175	1283	1363	1489
20	Punjab	796	558	598	383	343
21	Rajasthan	372	344	340	374	451
22	Sikkim	16	18	16	12	9
23	Tamil Nadu	6174	5284	4842	4733	4017
24	Telangana	1049	1317	1278	1011	907
25	Tripura	12	12	6	6	13
26	Uttarakhand	6	20	7	5	15
27	Uttar Pradesh	5270	4863	3705	3534	5122
28	West Bengal	2788	3160	3416	3613	656
29	A & N Islands	5	5	7	3	3
30	Chandigarh	4	4	1	3	4
31	D & N Haveli and Daman & Diu	6	10	31	40	36
32	Delhi	116	176	146	203	278
33	Jammu & Kashmir\$	91	110	126	114	101
34	Ladakh	-	19	37	17	13
35	Lakshadweep	0	0	1	0	0
36	Puducherry	274	181	328	127	295
Total		34854	37182	35925	33827	32603

Note: \$ Includes data of Ladakh for the Year 2020.

Data of West Bengal for the Year 2024 is taken from eDAR Portal as on 08.12.2025.

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